

ITEM NO.23

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 4428/2024

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

RAKESH & ORS.

Respondent(s)

Date : 08-01-2025 This appeal was called on for hearing today.

For Appellant(s)

Ms. Sakshi Kakkar, AOR

For Respondent(s)

Mr. Aldanish Rein, AOR
Ms Maheravish Rein, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.1, 3 and 4 are duly represented.

Digital original records of High Court and Trial Court have
been received.

Await certificate of service from the High court concerned
in respect of respondent no.2.

List again on 13.02.2025.

SUJATA SINGH
Registrar

HJ